may I know whether the suggestions received cover this kind of cases also?

Shri Hathi: I do not think that arises from this.

Mr. Speaker: How can he say about particular instances?

Shri Kapur Singh: My question is whether they cover this kind of cases also.

Mr. Speaker: No, Sir.

श्री तुलशीदास जाधव : जिसको यहां करप्शन कहते हैं वह अमरीका में टिप्स के रूप में हर जगह होता है। तो ऐसी जगह के लोग आपको क्या सलाह दे सकेंगे ?

अध्यक्ष महोदय : यह सवाल तो हो गया।

Shri P. Venkatasubbaiah: In view of the inadequacy of our machinery to go into these corruption charges, may I know whether Government think it desirable to send a team of our officials to various countries to learn the techniques?

Shri Nanda: The question is not at all about cases of corruption, the question is about the efficiency of police administration. Therefore, whatever help was offered to be given related only to the technical efficiency of the police, procedures and technical facilities.

Working Hours of Government Offices

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*226. Shri Surendra Pal Singh:
Shri S. M. Banerjee:
Shri Yashpal Singh:
Shri Onkar Lal Berwa:
Shri Bade:
Shri Hukam Chand Kachhavaiya:
Shri Vishram Prasad:
Shri Mohammad Elias:
Shri Warior:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether his Ministry put forward some suggestions to other Union Ministries for revising the working hours in Central Government offices and for reverting to the old system of observing two Saturdays in a month as full holidays; and

(b) if so, the reaction of the various Ministries thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). It has not been the practice at any time to observe two Saturdays in a month as full holidays. However, in connection with certain representations received from Staff Councils for reduction in office hours, a proposal to close Central Government offices on one more Saturday in the month in addition to the second Saturday was considered recently. The Staff Councils were in favour of the proposal. But it was decided that no change was desirable in the present scheme, on account of the continuing Emergency.

Shri Surendra Pal Singh: Is it a fact that the second Pay Commission made a specific recommendation that two Saturdays in a month should be declared as holidays? If so, may I know why the Government had not accepted those recommendations of the second Pay Commission?

Shri L. N. Mishra: The second Pay Commission did not recommend two Saturdays as holidays. They recommended one Saturday and Government accepted it.

Shri Surendra Pal Singh: Is it a fact that practically all the Ministries of the Central Government have expressed their opinion in favour of observing two Saturdays as complete holidays, but the Finance Ministry has opposed that move? If so, may I know what are the grounds on which the Finance Ministry opposed it?

Shri L. N. Mishra: The Staff Councils had asked for it. I would not say that all the Ministries accepted it

and one Ministry opposed it. The Staff Councils had asked for it, but it was decided by Government that it was not possible to accept it on account of the Emergency.

Shri S. M. Banerjee: From the statement it appears that a suggestion was made by many Staff Councils on a circular which was sent from the Home Ministry for their consideration. I want to know whether the circular also included this point that the extra half an hour after 5 o'clock which has been introduced during the Emergency should be discontinued and whether the workers' organisations have unanimously said that this should be discontinued since there is no atmosphere of the Emergency?

Shri L. N. Mishra: Three alternatives were given to them and they have accepted one, *i.e.*, they would like to have one more Saturday in a month. It was considered at the highest level and it was decided that no change was desirable in the present scheme on account of the continuing Emergency.

Mr. Speaker: Was there a demand also that that extra half hour should be discontinued?

Shri L. N. Mishra: Yes, Sir. I said three alternatives were given to them and one of the alternatives was that also. But Government has not accepted it.

Shri S. M. Banerjee: I could not follow the answer, Sir.

Mr. Speaker: The question of discontinuing the extra half hour also was discussed, but the Government did not agree to it.

श्री यशपाल सिंह : क्या सरकार के ध्यान में यह बात आयी है कि जो रेस्ट्रिक्टेड हालिडेज मनायी जाती हैं उनसे सारे दिन का काम रुक जाता है और यह सिक्यूलरिज्म की भावना के भी खिलाफ है । तो क्या सरकार सोच रही है कि या तो इन हालिडेज को नेशनल हालिडेज के तौर पर मनाया जाए या इन को बन्द कर दिया जाए ?

श्री ल० ना० मिश्र : हमारे सामने कोई ऐसा सुझाव नहीं है ।

श्री ओंकार लाल बेरवा : अभी मन्त्री महोदय ने बताया कि संकट कालीन स्थिति की वजह से यह हो रहा है । लेकिन हमने पढ़ा है कि कर्मचारियों को इस समय के कारण बसों में आने में कठिनाई होती है और वे समय पर आफिस नहीं पहुंच पाते इस वास्ते वे परिवर्तन चाहते हैं । इन दोनों में से कौनसा कारण केन्द्रीय सरकार को मान्य है ?

श्री ल० ना० मिश्र : उनको बसके कारण तकलीफ हो सकती है । लेकिन अभी यह सिलसिला जारी रहेगा ।

श्री हुकम चन्द कछवाय : यह संकट कालीन स्थिति तो खत्म होने वाली नहीं है । मैं जानना चाहता हूं कि इस स्थिति में कब तक लोगों से ज्यादा काम लिया जाता रहेगा और इस चीज को सरकार कब तक समाप्त करना चाह रही है ?

श्री ल० ना० मिश्र : यह कहना कठिन है ।

Shri Mohammad Elias: When this half hour extra work was introduced, the employers and workers willingly adopted this procedure. But in view of the discontent among the workers and the spontaneous outbursts from time to time in different places, will Government consider discontinuing this half hour extra work?

Mr. Speaker: It has been answered.

श्री भागवत झा आजाद : संकट कालीन स्थिति के प्रारम्भ होते ही सरकार ने कार्यालयों में काम के घंटों में बढ़ोतरी की थी । आज

जो उसके पास इस समय को कम करने के लिए सुझाव आए हैं, क्या वे इस बात के द्योतक नहीं हैं कि उसके कर्मचारी इस इमरजेंसी में विश्वास नहीं करते। मन्त्री महोदय ने कहा कि उन्होंने एक अन्य कारण भी दिया था, वह अन्य कारण क्या है ?

श्री ल० ना० मिश्र : उनका अन्य कारण यह था कि उनको पौने 6 बजे तक काम करने में संध्या हो जाती है और उनको जल्दी आने में तकलीफ होती है, इसलिए वे चाहते थे कि आधा घंटा समय कम कर दिया जाए।

श्री अ० प्र० शर्मा : इस सदन में मन्त्री महोदय ने कुछ दिन पहले कहा था कि जहां श्रमिक लोग अपने वालंटरी तरीके पर राजी हो गए हैं आधा घंटा अधिक काम करने के लिए वहां अगर वह वापस जाना चाहते हैं तो वे जा सकते हैं, सरकार की तरफ से कोई दबाव नहीं दिया जाएगा। अब जबकि मजदूर मांग करते हैं अपने पुराने काम के घंटों पर जाने के लिए तो फिर क्या वजह है कि सरकार उस वालंटरी एग्रीमेंट को मजदूरों पर जबरदस्ती लादना चाहती है ?

श्री ल० ना० मिश्र : वह वालंटरी एग्रीमेंट नहीं था, सरकार का हुक्म था।

Shri A. P. Sharma: I want to inform the House that there was a voluntary agreement so far as the Railways are concerned.

Mr. Speaker: Shri Sharma would realise that if the Minister says that there was none, what can I do?

श्री विभूति मिश्र : क्या सरकार प्राविंशियल गवर्नमेंट्स के ऐम्पलाइज और खेतिहर मजदूरों के कामों को भी ध्यान में रखते हुए केन्द्रीय सरकार के ऐम्पलाइज के काम का समय उसी तरीक़े से निर्धारित करेगी क्योंकि अगर केवल केन्द्रीय सरकार के कर्मचारियों को कोई सहूलियत दी जाती है तो उसका असर प्राविंशियल गवर्नमेंट्स के ऐम्पलाइज और खेतिहर मजदूरों पर पड़ता है। ये सब एक ही देश के रहने वाले हैं तो क्या सरकार ऐसा ख्याल रक्खेगी कि यह सरकारी दफ्तरों में जो काम करते हैं उनसे अधिक से अधिक काम लिया जाय ताकि खेतिहर मजदूर भी अधिक से अधिक काम करें ?

श्री ल० ना० मिश्र : यह तो सेंट्रल गवर्नमेंट के ऐम्पलाइज के बारे में प्रश्न है इतना मैं माननीय सदस्य को बतला दूं।

अध्यक्ष महोदय : उनका जो सुझाव है उस पर भी गौर किया जाय।

Goa, Daman and Diu

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*227. Shrimati Renu Chakravartty:
Shri J. B. Singh:
Shri S. M. Banerjee:
Shri Yashpal Singh:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Dr. L. M. Singhvi:
Shri Hukam Chand Kachhavaiya:
Shri Bade:
Shri Onkar Lal Berwa:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri J. B. Bist:
Shri R. S. Pandey:
Shri A. N. Vidyalankar:
Shri P. C. Borooah:
Shri Rameshwar Tantia:
Shri Abdul Ghani Goni:
Shrimati Ramdulari Sinha:
Shri Kolla Venkaiah:
Shri L. N. Bhanja Deo:
Shri R. Barua:
Shri Madhu Limaye:
Shri Kishen Pattnayak:
Shri Jashvant Mehta:
Shri Shinkre:
Shri Tridib Kumar Chaudhuri:
Shri Hari Vishnu Kamath: